

विधि एवं विधिक कार्य विभाग

क्रमांक: प.19(2)न्याय/2014

जयपुर, दिनांक - 24/06/2015

आदेश

माननीय राजस्थान उच्च न्यायालय के परामर्श से राज्य सरकार विन्यासित अधिकारियों को विन्यासित उनके काम के सम्मुख कालम नं. 4 में अंकित पदों पर मोटर दुर्घटना दावा अधिकारियों का न्यायाधीश एतद्वारा नियुक्त/पदस्थापित करती है:-

S. No.	NAME OF OFFICER SARVA SHRI/MS.	PRESENT POST	NEW PLACE OF POSTING	VICE
1	2	3	4	5
1.	MADAN GOPAL VYAS	JUDGE, FAMILY COURT, HANUMANGARH	JUDGE, MACT, BARMER	NEW
2.	NARESH CHUGH	JUDGE, FAMILY COURT, SIKAR	JUDGE, MACT, SAWAIMADHOPUR	NEW
3.	KAMAL PRAKASH SAXENA	JUDGE, FAMILY COURT, RAJSAMAND	JUDGE, MACT, BANSWARA	VACANT

राज्यपाल महोदय की आज्ञा से

(दीपक माहेश्वरी)
प्रमुख शासन सचिव

प्रतिलिपि विन्यासित को सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सचिव, माननीय मुख्यमंत्री, राजस्थान सरकार, जयपुर।
2. विशिष्ट सहायक, माननीय विधि मंत्री, राजस्थान सरकार, जयपुर।
3. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
4. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर के पत्र क्रमांक 8340 दिनांक 21.05.2015 के क्रम में।
5. संबंधित अधिकारी माफत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर।
6. संबंधित अधिकारी की निजी पत्रावली।
7. रक्षित पत्रावली।

(अमिन कोशिक)
उप शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.B2(v)1/2015/8954

Date : 02.06.2015

Copy forwarded to the following for information and necessary action :-

- 1.The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/Rajasthan High Court, Jodhpur.
- 2.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 3.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 4.P.S. to All Hon'ble Judges sitting at Jodhpur.
- 5.Shri Madan Gopal Vyas, Judge, Family Court, Hanumangarh.
- 6.Shri Naresh Chugh, Judge, Family Court, Sikar.
- 7.Shri Kamal Prakash Saxena, Judge, Family Court, Rajsamand.
- 8.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 9.The Concerned Djs/Family Courts/MACTs/Treasury Officers.
- 10.RJS-Estt. Section/Confidential Section/ Statistics Section/ General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
- 11.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench Jaipur

2/6/2015
REGISTRAR (ADMN)